

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present :- Sri.S.Krishnakumar, District Judge

Sub :- Estt - District Court, Kozhikode - Transfer and posting of staff members - Orders - Issued.

ORDER NO. A1- 22/2022

Kozhikode, Dated :16.06.2022

Due to administrative exigencies the following Order of transfer and posting of staff members are issued.

1. Sri.Ridhin.M (PEN 870518) Court Keeper, Family Court, Vatakara is transferred and posted as such to Sub Court, Kozhikode Vice SI No 2.
2. Sri.Sabeesh.K.M (PEN 873630) Court Keeper, Sub Court, Kozhikode is transferred and posted as such to Spl Addl Sessions Court (Marad Cases), Kozhikode in the existing vacancy.

Sd/-

DISTRICT JUDGE

The joining time of SI No 1 is restricted to two days on public Interest.The Presiding officers concerned are directed to relieve the incumbents forthwith.

To

- 1.The Judge,Family Court,Vatakara.
- 1.The Spl Addl Sessions Judge (Marad Cases),Kozhikode.

copy to

1. The Court Manager, District Court, Kozhikode.
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Supdts. II/III/ IV, DSA, District Court, Kozhikode.
4. The Secretary, KCJSO, District Committee, Kozhikode.
5. The Secretary, KDJECCS Ltd. Kozhikode.
6. The File. 7. The Proceedings file.

// True Copy / Forwarded / By Order //

Sheristadar

